



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,28th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRP(I/O)/66/2017 FIXED	MOHAN MAHANTA Versus MRINMOYEE DUTTA and ANR.	MR.G N SAHEWALLA MR.P DEKA	
2	CRP(I/O)/77/2020 FIXED	DEBEN SARMAH AND ANR. Versus HORENDRA NATH SARMAH	MS. N S THAKURIA MS D ANGANA	
3	Review.Pet./39/2021 FIXED, IN CRP/262/2017(D/O)	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. R B SAH MR G KAKOTI	MR. S SAHU

LEAVE NOTE OF ADVOCATES FOR 28/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MR. R K TALUKDAR	27-09-2021	To	29-09-2021
5)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.L.P./18/2015	UNION OF INDIA and 2 ORS, Versus UTPAL SAIKIA and ANR,	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MR. D SUR MS. D SINHA MR. N K MURRY PP, ASSAM
2	Crl.A./365/2018	BAHEJ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MRS. A DAS MR R KARIM MR. P S BISWAS	MR M H AHMED MD. A. HUSSAIN PP, ASSAM

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4969/2015 CAVT. NO. 931/15	MUSSTT SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM and ANR Versus THE ADDL. DY. COMMISSIONER and 3ORS	MR. S DEKA MR.S SHARMA MR.D CHOUDHURY MR. P DUTTA	GA, ASSAM MS.S G BARUAH FOR CAVEATOR
2	WP(C)/5523/2015	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR.A MAHANTA	SC, NHM SC, HEALTH
3	WP(C)/5667/2015	RAMEN CHOUDHURY Versus STATE OF ASSAM and 7 ORS,	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.P K KALITA(R-8) MR.K BHATTACHARJEER-8 MR.A D CHOUDHURY(R-3) MR.D CHOUDHURY(R-3) MR. P DUTTA(R-3) SC, SECONDARY EDUCATION(R1-4)
4	WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM
5	WP(C)/7352/2015	SK. MD. ESARUHULLAH Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
6	WP(C)/2269/2017	MD. FAZAR ALI and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.P MAHANTA MR.R B GOHAIN	GA, ASSAM
7	WP(C)/2274/2017	THE MANAGEMENT OF BATA INDIA LTD Versus HRIDAYANANDA PHUKAN and ANR.	MR.T ROY MS.B SARKAR MR.S DEY MRS I BEGUM	MR.P P DUTTA(R-1) MR.A BHATTACHARYYAR-1 MS.M KALITA(R-1) MR.A BORA(R-1)
8	WP(C)/2301/2017	DHARAM PRAKASH SHAH Versus THE STATE OF JHARKHAND and 4 ORS	MR. A M BORA MS. C CHOUDHURY MR. D GOGOI MR. J PATOWARI MS. U SARMA	MS B DEVI (R4) GA, ASSAM MR. R SENSUA (R4) MR. R SARMA (R4) MR. S BORTHAKUR (R4)
9	WP(C)/2317/2017	JYOTI PRASAD LAHAN and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.J HAZARIKA MR.N K NEOG	SC, SECONDARY EDUCATION
10	WP(C)/7588/2017	CHAKRA DHAR DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.G BAISHYA MR.A HASSAN MS.B BORA	GA, ASSAM

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